

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers in the **Jammu Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 2580-JK(LD) OF 2023.
Dated. 20 - 02- 2023.

In partial modification of Government Order No. 9779-JK(LD) of 2022 dated 03-11-2022, it is hereby ordered that Ms. Monika Kohli, Sr. Additional Advocate General shall also deal with the NIA cases/ All Unlawful Activities (Prevention) Act Appeals in addition to her own assignments.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

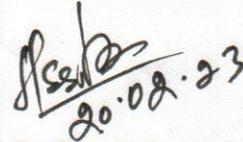
Secretary to Government

Dated. 20-02-2023.

No. Law-Jud/153/2021-10.

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
4. Director General of Police J&K, Jammu.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Commissioner Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu
8. Director Archives, Archaeology and Museums, J&K, Jammu.
9. Ms. Monika Kohli, Sr. Additional Advocate General, Jammu.
10. Director Litigation Jammu.
11. All Officers of Department of Law, Justice and P.A.
12. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Incharge Website, Department of Law, Justice and Parliamentary Affairs
14. Government Order File.
15. Concerned File.


20.02.23

(Ashish Gupta)

Additional Secretary to Government